

(c) Out of a total number of 46 recommendations/observations made by the Railway Reforms Committee in Part I Report, action on 43 recommendations has since been finalised. The remaining 3 recommendations are under consideration.

#### **Sikri Report on Promotional Policy**

815. SHRI A. K. ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway Accident Enquiry Committee (1978) headed by Shri S.M. Sikri in its report has stressed that promotional policy on Railways has resulted in deep discontent amongst staff and steps should be taken urgently to modify the policy to mitigate the more glaring aspects of discontent ;

(b) if so, salient points of the Report of the said Committee on promotional policy ; and

(c) action taken by the Government to modify the policy in that light ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) : (a) Yes.

(b) and (c) The Accidents Committee Report highlighted the inadequate promotion prospects in view of larger number of posts being in the initial grade of recruitment and fewer posts in the higher grades, resulting in stagnation at the recruitment grade for many years. The problem has, however, been solved to a great extent by the cadre restructuring in various departments as result of which the percentage of higher grade posts has been increased reducing the percentage in lower grades. The staff in Group 'C' and 'D' has benefitted by such cadre restructuring and the chances of promotion have become better.

#### **Resolution adopted by All India Station Masters' Association at Vijayawada**

816. SHRI A.K. ROY : Will the Minister of RAILWAYS be pleased to

refer to the reply given to Unstarred Question No. 4056 on 5 August, 1982 regarding resolution adopted by All India Station Masters' Association at Vijayawada and State the action taken by the Ministry to implement the restructuring of Cadres of station masters and other already declared on 25 January, 1982 ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) : The matter is under consideration of the Government.

#### **Annual statement of accounts and membership list of Railway Federations**

817. SHRI A.K. ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether All India Railwaymen's Federation and National Federation of Indian Railways recognised by the Railway Administration are registered under the Trade Unions Act +, 1926 ;

(b) whether the said Federations had submitted the Audited Annual statements of Accounts and Membership lists to the Registrar of Trade Unions in 1980, 1981 and 1982 ;

(c) if so, details of their registration number and their memberships in the aforesaid years ; and

(d) if not, the action taken by the appropriate Government against these Federations under the Trade Unions Act, 1926 ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. CHANI KHAN CHAUDHURY) : (a) Of the two Federations, which have been accorded negotiating facilities, the All India Railwaymen's Federation is registered under the Trade Unions Act, 1926, while the National Federation of Indian Railwaymen is not registered under the Trade Unions Act, 1926.

(b) It has been ascertained from the All India Railwaymen's Federation